

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI.RAJEEV BHARDWAJ- HON'BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 20.12.2023 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1759/2023 IA (IBC)/1847/2023 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1759/2023

Present: Ld. Counsel Mr. Sachin Sharma for the Applicant.

Ld. Counsel Mr. Srikant Rathi and Ms. Meghana for the
RP/Respondent.

It is stated by the applicant that he wants to withdraw the application. Accordingly, permission is granted and this application is dismissed as withdrawn.

IA (IBC)/1847/2023

Present: Ld. Counsel Mr. Sachin Sharma for the Applicant.

Ld. Counsel Mr. Srikant Rathi and Ms. Meghana for the
RP/Respondent.

Ld. Counsel for the RP has taken service on behalf of the Respondent. Let counter be filed by the next date of hearing. **Matter is adjourned to 07.02.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)